

(c) Seven mills (those marked with asterisks in the statement in para 1 above) closed down only in June and July, 1967 and the question whether any investigation, etc., is necessary in their cases is under consideration, in consultation with the authorities concerned. An investigation Committee has been already appointed under the Industries (Development & Regulation) Act, 1951, to look into the affairs of the Baroda Spinning & Weaving Mills Co. Ltd., Baroda, and further action will be taken on receipt of the investigation committee's report. The cases of four mills viz. Ananta Mills Ltd., Ahmedabad, (2) The Rajaratna Naranbhai Mills Co. Ltd., Petlad, (3) Savatram Ramprasad Mills Co. Ltd., Akola, and (4) General Fibre Dealers Ltd., Lucknow, are pending in High Courts concerned with regard to their liquidation, etc. As regards the remaining mills, efforts are being made by their managements and the State Governments concerned to restart them.

FACILITIES TO THE GROWERS FOR SALE OF COTTON

1058. SHRI MULKA GOVINDA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of cotton produced in the country in the years 1966 and 1967; and

(b) whether any ceiling price for cotton is fixed and the facilities that are made available for sale of cotton?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) According to the official estimate, 4.7 million bales of cotton was produced during the 1965-66 season (September, 1965-August, 1966). For the 1966-67 season, an official estimate is yet to be published. The trade estimate, however, places the production of cotton in this year at 5.3 million bales.

(b) Attention of the Hon'ble Member is invited to the statement on

cotton policy made by me in this House on the 10th August, 1967.

ख.दी ग्रामोद्योग भवन, नई दिल्ली द्वारा
घटिया ख.दी की खरीद

1059. श्रीमती विद्यावती चतुर्वेदी :
क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादी ग्रामोद्योग भवन, नई दिल्ली ने लाखों रुपये की घटिया खादी खरीद ली है;

(ख) यदि हाँ, तो ये खादी किन किन तारीखों को खरीदी गई; और

(ग) वह जिन संस्थाओं से खरीदी गई उनके नाम क्या हैं ?

†[PURCHASE OF INFERIOR KHADI BY
KHADI GRAMODYOG BHAWAN, NEW
DELHI

1059. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Khadi Gramodyog Bhawan, New Delhi purchased inferior Khadi worth lakhs of rupees;

(b) if so, what are the dates on which Khadi was purchased; and

(c) the names of the institutions from which the purchases were made?

वाणिज्य मंत्रालय में उप-मंत्री (श्री एम० शफी कुरेशी) : (क) जी, नहीं ।

(ख) तथा (ग) प्रश्न नहीं उठते ।

†[THE DEPUTY MINISTER OF COMMERCE (SHRI M. SHAFI QURESHI): (a) No, Sir.

(b) and (c) Do not arise.]

† [] English translation.